

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI (SPECIAL) BENCH**

(20) C.P.(IB)-3899(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.01.2020**

NAME OF THE PARTIES: Safintra Roofing (India) Ltd.

V/s

Larsen & Toubro Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. None present.
2. By the Order of the Bench, matter is adjourned to **23.03.2020**.

Sd/-

**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-

**SUCHITRA KANUPARTHI**  
Member (Judicial)

21.01.2020  
Sushil